

HIGH COURT OF TRIPURA
AGARTALA

No.F.40 (1)-HCT/Judl/ROSTER/2017/ 2055

6th March, 2017

NOTIFICATION

It is hereby notified that the Hon'ble Chief Justice will not sit in the Single Bench today i.e., on 06.03.2017. Cases scheduled to be taken up by the Single Bench of the Hon'ble Chief Justice today as per the Daily Cause List for Monday, the 6th March, 2017, published on 4th March, 2017 will be taken up by the Single Bench of Hon'ble Chief Justice tomorrow i.e., on 07.03.2017, except Bail Appln. 14/17 & Bail Appln. 15/17 (Item Nos. 2 & 3 of the Cause List for the Court No.1).

Bail Appln. 14/17 & Bail Appln. 15/17 will be taken up by the Single Bench of Hon'ble Mr. Justice S. Talapatra today in addition to His Lordship's other scheduled matters as per the aforesaid Daily Cause List.

By Order,

Sdt

(A. Debbarma)
Registrar (Judicial)

No.F.40 (1)-HCT/Judl/ROSTER/2017/ 2056-79

6th March, 2017

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
17. The Librarian-cum-RO, High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Court Master(s), High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
21. The Bench Clerk(s), High Court of Tripura, Agartala;
22. All the Bench Sections, High Court of Tripura, Agartala;
23. Notice Board of the Court-house; and
24. Order File.

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(A. Debbarma)
Registrar (Judicial)
06/03/17